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C.A.No. 8315 OF 2003  
ITEM No.12

Court No. 3

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.8315/2003( For Preliminary Directions)

HARMOHINDER SINGH PRADHAN

Appellant (s)

VERSUS

RANJEET SINGH TALWANDI & ORS.

Respondent (s)

Date : 03/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s)Mr. Nidhesh Gupta, Adv.  
Ms. S. Janani,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

On prayer adjourned by two weeks.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master